

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1861
ANSWERED ON:23.08.2012
LEGAL AID CLINICS
Pakkirappa Shri S.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up legal aid clinics in various villages in the country;
- (b) if so, the details thereof;
- (c) the funds spent so far; and
- (d) if not, the time by which such clinics would be established in each village?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) & (b): Yes, Madam. National Legal Services Authority (NALSA) is taking steps to establish legal aid clinics in all villages or clusters of villages depending upon their geographical area. NALSA has framed the National Legal Services Authority (Legal Aid Clinics) Schemes, 2010. In the NALSA's National Plan of Action for the year 2011-12, establishment of legal aid clinics in all villages and for a cluster of villages has been envisaged, subject to availability of funds.

(c) & (d): NALSA allocates funds to the State Legal Services Authorities for implementation of various schemes/programmes including setting up of Legal Aid Clinics in villages, framed under the Legal Services Authorities Act, 1987. There is no separate funds earmarked for the purpose of setting up of legal aid clinics. There is no time-frame fixed for the establishment of legal aid clinics in villages.